

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 115/2019

(With report dated 06.01.2020)

Sharath RK

Applicant(s)

Versus

State of Karnataka

Respondent(s)

Date of hearing: 09.01.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Respondent(s): Mr. Darpan K.M, Advocate for State of Karnataka
Mr. Kashi Vishweshwar, Advocate for BBMP

ORDER

A report was sought from the Bruhat Bengaluru Mahanagara Palike (BBMP) with reference to the allegation of illegal construction of houses and shops under the high power transmission lines without safety distance as per the laid down norms. Storm water drains connected to the lakes of Bangalore, were encroached resulting in untreated waste water being discharged into the said drains. On account of illegal construction and parking, the roads were blocked. The grievance was with regard to area in Ashwath Nagar, Thanisandra main road, which fall under BBMP Ward No.6.

The BBMP has filed a report on 06.01.2020 *inter alia* stating as follows:

“There were totally 320 nos of unauthorised Building/Houses/Shops/Sheds at Thanisandra main road Eastern and Western side of the roads along High Tension Line in Ashwathanagara in ward No. 06 (Thanisandra) of Byatarayanapura sub division of BBMP Bangalore. Joint survey of these illegal built buildings/shops/sheds along with Bescom and BBMP Revenue dept is necessary to mark exactly the Horizontal Clearance at HTL as specified in notification and also to ascertain the property owners for which more time is required.”

Since it is acknowledged that there are illegal and unauthorized constructions, the authorities must take remedial measures in accordance with law by using such force as may be necessary at the earliest and file compliance report before the next date by email at judicial-ngt@gov.in.

List for further consideration on 31.03.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 09, 2020
Original Application No. 115/2019
AK